

NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH
(Video Conference)

16

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.04.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA(IBC)/33&38/2021in TCP(IB) NO. 101/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 320/7/HDB/2019
NAME OF THE COMPANY	RVR Marine Products Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	RVR Marine Products Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request, list the matter on 11.05.2021.


MEMBER JUDICIAL